

ITEM NO.17

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8312/2016

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR & ORS.

Respondent(s)

Date : 06-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[IN CHAMBERS]

For Petitioner(s) Mr. Manoj K. Mishra,Adv.
Mr. Rajeev Kumar Dubey,Adv.
For Mr. Kamlendra Mishra,AOR

For Respondent(s) Ms. Vanshaja Shukla,AOR

UPON hearing the counsel the Court made the following
O R D E R

Let death certificate of Respondent No.5 be filed
within four weeks.

(Sarita Purohit)
Court master

(Jagdish Chander)
Branch Officer